

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO.HC.VII-21/2008(Pt.)/2338/A.**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Hirendra Kashyap,  
District & Sessions Judge, Tirap,  
Khonsa, Arunachal Pradesh.

Dated Guwahati, 4<sup>th</sup> April, 2022.

Sub:- Casual leave with station leave permission.

Ref:- D&SC/KSA/Estt/2019/01/565 Dated 02.04.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 12.04.2022 and 13.04.2022 with station leave permission from the evening of 08.04.2022 till 15.04.2022**, has been granted. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

*sdr*

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/2008(Pt.)/2339-2340/A, dated** , 04-04-2022

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**

*Rdo*